

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

45. CA 173/2022 in CP/91(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Litesh Jethani**  
**Vs.**  
**Trip Navigator Private Limited**

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4) of Companies Act,  
2013**

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**ORDER**

Counsel, Kunal Kanungo a/w Tanushree Sogani appeared for the  
Petitioner through VC and Counsel, Gaurav Jangle a/w Tina Pahuja  
appeared for the Respondent nos. 1 to 3. Counsel for the parties seeks  
more time to file consent terms. At request of the Counsel for the parties  
list this matter on **29.04.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**